

ITEM NO.6

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH
Criminal Appeal No(s). 5128/2024

PRAMOD KUMAR

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 231270/2023 - EXEMPTION FROM FILING O.T.

Date : 17-01-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr Aryama Dubey, Adv.
Mr Rohit Pandey, Adv.
Ms Munisha Anand, Adv.
Mr Adhyayan Gupta, Adv.
Ms Ashtha Shrivastav, Adv.
Mr Amit Kr Mishra, Adv.
Mr Rohit Kumar, Adv.
Mr Prabhu Singh, Adv.
Ms. Shashi Kiran, AOR

For Respondent(s) :

Ms. Ruchira Goel, AOR
Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 is duly represented.

As per office report, ld. Counsel for the petitioner has not filed spare copy in respect of respondent no.2. Today more time is sought. One weeks time is granted as last opportunity. If spare copy is filed within the time granted, issue notice immediately and list again on 20.02.2025. If spare copy is not filed within the time granted, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH
Registrar

HJ